
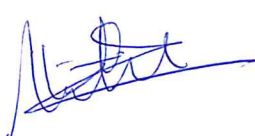


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	IA 183/17 in TP 23/16	For hearing	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AS ANIRUNHA (9740732170)	PETITIONER	
2	N. Kish Shetty (9738223720)	Jagadish Chinnappa <b>ORDER</b>	

Counsel for Petitioner is present. PCS for Respondent is present. Counsel for Respondent R4 is present. I.A 183/17 is listed today. Counsel for Petitioner in the main petition reported that, he has filed objections in I.A 183/17 already. For hearing on I.A 183/17 list it on 25/01/2018.

  
**Member (T)**

  
**Member (J)**